प्रतिभारतीय जी

Declaration of Assets and Liabilities

Year 2026

I, ANAMIKA KUMARI son/daughter/wife of SUSHANT SAURAV aged 31 YEARS years, belonging to BIHAR LEGISLATIVE ASSEMBELY, PATNA service and presently working as ASSISTANT SUB MARSHAL give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(I)	Cash	20000/-	SUSHANT SAURAV	SONU KUMAR		
(II)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	Nil	10000/- Nil	Nil	Nil	Nil
(III)	Bonds, Debentures and Shares in companies	Nil	200000/- in different companies	"	"	"
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	13000/- YEARLY	20000/- YEARLY	"	"	"
(v)	Motor Vehicles (details of make, etc.)	SCOOTY Reg No:- BR01ED8156	BULLET Reg- BR01H2736	"	"	"
(vi)	Jewellery (give details of weight and value)	GOLD 100gm silver 500gm	Gold 15 gm	Gold 10gm silver 300 gm	"	"
(vii)	Other assets, such as values of claims / interests	Nil	"	"	"	"

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Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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8. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependent-1 Name	Dependant-2 Name	Dependent-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Nil	Nil	Nil	Nil	Nil
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	"	"	"	"	"
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	"	"	"	"	"
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	"	"	"	"	"
(v)	Others (such as interest in property)	"	"	"	"	"

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s) SBI	Amount outstanding as on .....
(a)	(i) Loans from Banks	BIHAR VIDHAN SABHA	80000/—
	(ii) Loans from financial institutions		
	(iii) Government Dues:	Nil	Nil
	(a) dues to departments dealing with government accommodation	Nil	Nil
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		

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	(d) dues to departments dealing with telephones	Nil	Nil
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	"	"
	(f) Other dues, if any	"	"
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	CVHPK0542F	"
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	"	"
	(iii) Sales Tax [Only in case of proprietary business]	"	"
	(iv) Property Tax	"	"

C. Personal Detail

GPF/CPF/PRAN No. :- 110014647923

Gender :- F (M/F)

Date of Birth :- 1 9 1 1 1 9 9 4 (DD/MM/YYYY)

Class/Group :- C (A/B/C)

Cadre :- ASSISTANT SUB · MARSHAL (B.L.A) PATNA

(Full Name e.g. B.A.S.-Bihar Administrative Service,

B.S.S.- Bihar Secretariat Service etc.)

Home District :- NALANDA

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature..... Anamika Kumari

Name of Employee: ANAMIKA KUMARI

Place: PATNA

Designation: ASSISTAN SUB MARSHAL

Date: 12-02-26

Department: BIHAR VIDHAN SABHA, PATNA

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

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